

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 291 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2020

Name of the Company: Shree Bansi Metal & Alloys Pvt Ltd
V/s
Rajputana Stainless Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

ORDER


Learned Counsel for the Operational Creditor appeared.

Despite of service of notice, no one appeared for Corporate Debtor. Corporate Debtor is proceeded ex-parte.

Matter to appear for further consideration on 10.02.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 16th day of December, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)